

(39)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

CP 213/2005  
OA 747/2004

New Delhi, this the 11<sup>th</sup> day of July, 2005

**Hon'ble Mr. Shanker Raju, Member (J)**  
**Hon'ble Mr. S.K. Malhotra, Member (A)**

Shri Surya Kant Sharma,  
S/o Shri Janki Ram,  
Commercial Clerk,  
Under Divisional Railway Manager,  
Northern Railway,  
New Delhi. & Others

...Applicants.

(By Advocate Shri Anand Singh)

Versus

Union of India : Through

1. Shri V.N. Mathur  
Secretary,  
Ministry of Railway,  
Railway Board, Raisina Road,  
New Delhi.
2. Shri R.R. Jaruhara,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
3. Shri Pradeep Kumar Goyal  
Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.
4. Smt. Preety Katiyar,  
Divisional Personnel Officer,  
Northern Railway,  
State Entry Road,  
New Delhi.

...Respondents.

(By Advocate Shri A.P. Sahay, proxy for Sh. P.K. Yadav)

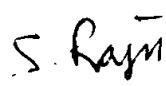
O R D E R (ORAL)

**By Hon'ble Mr. Shanker Raju :**

In view of the stay granted by Hon'ble High Court against our order, this CP is dismissed at this stage with liberty to the applicant to revive it at an appropriate stage.

  
(S.K. Malhotra)  
Member (A)

/gkk/

  
(Shanker Raju)  
Member (J)